

12. 58 1/2 hrs

NEYVELI LIGNITE CORPORATION
LIMITED

(ACQUISITION AND TRANSFER OF
POWER TRANSMISSION SYSTEM) BILL*

[*English*]

THE MINISTER OF STATE IN THE
MINISTRY OF POWER (SHRI
P.V.RANGAYYA NAIDU): Sir, I beg to
move for leave to introduce a Bill to provide
in the public interest for the acquisition and
transfer of the power transmission system
of the Neyveli Lignite Corporation Limited
and the right, title and interest of the company
in the power transmission system to the
Power Grid Corporation of India Limited,
with a view to developing the National Power
Grid to ensure transmission of Power,
within the across the different regions of
India, on a more scientific, efficient and
economic basis and for matters connected
therewith or incidental thereto.

MR SPEAKER: The question is:

"That leave be granted to introduce
a Bill to provide in the public interest
for the acquisition and transfer of
the power transmission system of
the Neyveli Lignite Corporation
Limited and the right, title and
interest of the company in the
power transmission system to the
Power Grid Corporation of India
Limited with a view to developing
the National Power Grid to ensure
transmission of Power, within and
across the different regions of India,
or a more scientific efficient and
economic basis and for matters

connected therewith or incidental
thereto."

(The motion was adopted).

SHRI P.V.RANGAYYA NAIDU:
introduce the Bill. [*Interruptions*]

[*English*]

SHRI BASUDEB ACHARIA (Bankura):
Sir, the Railways have not placed any orders
on the wagon manufacturing units.....
(*interruptions*) You please allow us to speak.
There is a crisis there.

SHRI NIRMAL KANTI CHATTERJEE
(Dum Dum): Sir, you allow us today.

MR. SPEAKER: I will allow tomorrow.

SHRI SOMNATH CHATTERJEE
(Bolpur): Sir, Yesterday you were kind
enough to say that since we are closing
tomorrow some more time will be allowed to
raise the important issues. That is why
yesterday we did not raise it.

MR SPEAKER: I will allow tomorrow.
This will be the first issue tomorrow. Let us
now take up matters under Rule 377.

13.00 hrs.

MATTERS UNDER RULE 377

**(I) Need For Construction Of A Dam
On Kosi River In Collaboration With
Nepal.**

[*Translation*]

SHRI SURYA NARYAN